THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 36

Dated Guwahati, the 19th June, 2020

The Principal Seat of the Gauhati High Court will remain closed from 29th June to 12th July, 2020 on account of Summer Vacation.

The working days during the Summer Vacation are divided into two equal parts of 5 (five) days each. The Officers and Staff of the Principal Seat will attend office under Roster arrangement i.e., 50% of the Officers and Staff will work in the 1st Part of the Vacation and the remaining 50% will work in the 2nd Part (excluding Saturdays & Sundays) as mentioned below: -

Working days dur	ing the Vacation
1 ST PART	2 ND PART
29 th June to 3 rd July, 2020	6 th July to 10 th July, 2020

The Officers and Staff will attend office from 9:30 a.m. to 5:00 p.m. on 'Vacation Court Days' and from 9:30 a.m. to 3:00 p.m. on 'Other Working Days'.

However, limitation will not run during the Vacation.

By Order,

Sd/- Raktim Duarah **REGISTRAR GENERAL**

Memo No. HC.III - 37/2016/1316-1349 /G, Dated 19th June, 2020 Cop

y to:	
L.	The Secretary General, Supreme Court of India, New Delhi.
	The Registrar (), Gauhati High Court, Guwahati.
3.	The Registrar-Cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati
	High Court, Guwahati.
1.	The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl
	Bench, Aizawl / Itanagar Bench, Naharlagun, for information and
	necessary action.
5.	The Registrar, High Court of,
õ.	The District & Sessions Judge,, Assam.
7.	The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh.

Gauhati High Court, Guwahati. 8. The L.R.-Cum- Commissioner & Secretary to the Govt. of Assam, Judicial

Department, Dispur, Guwahati-6.

Contd..

- 9. The Director, Judicial Academy Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.
- 10. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
- 11. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 12. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 13. The Secretary, Bar Association, Dimapur, Nagaland.
- 14. The Secretary, Lawyers' Association, Guwahati.
- 15. The Chairman, N.E. Bar Council, Guwahati.
- 16. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
- 17. The Joint Registrar (_____ _____), Gauhati High Court, Guwahati.
- 17. The Joint Registrar (_________), Gauhati High Court, Guwa 18. The Deputy Registrar (________), Gauhati High Court, Guwahati.
- 19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
- 20. The Asstt. Registrar (_______), Gauhati High Court, Guwahati.
- 21. The Court Manager, Gauhati High Court, Guwahati.
- 22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 23. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
- 24. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 25. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the Notification in the website of Gauhati High Court.
- 26. The P.S. to Hon'ble Mr. / Mrs. Justice ____ Judge, Gauhati High Court, Guwahati.
- 27. The Admn. Officer (Judicial) (________), Gauhati High Court, Guwahati.
- 28. The Admn. Officer (Judicial) (Establishment) is to prepare duty chart in respect of Roster Arrangement of Officers and Staff during the Summer Vacation.
- 29. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
- 30. The Court Master, Court No._____, Gauhati High Court, Guwahati.
- 31. The Chief Security Officer, Gauhati High Court, Guwahati.
- 32. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 33. The Manager, Staff Canteen of the Gauhati High Court (P.S.), Guwahati.
- 34. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati.

REGIŠTRAR GENER

Ju 19/06/2020